

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1505/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Raghawji Virjee  
V/s.  
BILT Graphic Paper Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
11.	Adv. Tanmay Keltkar i/b Adv. Sahil Mishrajan	Adv. for Petitioner	

**COMMON ORDER**

**C.P. No. 1504/I&BC/NCLT/MB/MAH/2017**

**C.P. No. 1505/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. The Petition is mentioned for "Admission".
3. The name of the IRP is yet to be proposed. Time granted.
4. The Petitioner is directed to intimate the next date of hearing and an Affidavit of service is to be placed on record. Adjourned to **29.01.2018**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**05.01.2018.**

aah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**